Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 3221/2021 (S.W.P. No. 918/2018)

Wednesday, this the 28th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Dinesh Sharma, Member (A)

Muzaffar Ahmed Banday and others

.. Applicants

(Ms. Rehana Fayaz)

VERSUS

State of Jammu & Kashmir and others

..Respondents

(Mr. Amit Gupta, Ld. AAG)

ORDER (ORAL)

Mr. Dinesh Sharma, Member (A):

The T.A. is arises out of an SWP (T.A. No. 3221/2021) wherein the relief was claimed against the office of Co-operative Societies, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(Dinesh Sharma) Member (A) (Rakesh Sagar Jain) Member (J)

JNS